

organising Indian exhibitions in some countries in the Middle East are under consideration.

Production of Tea

444. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) the present position of production and demand of Tea in India; and

(b) the value of annual requirements of Tea in India?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) During 1958, tea production in India has been estimated at 707 million lbs. as compared with 684 million lbs during the previous year. Annual consumption of tea in the country has been estimated at 233 million lbs.

(b) The value of tea sold in India annually is not available since various types and grades of tea are sold in the country at various prices

Employment Exchanges

445. Shri D. C. Sharma: Will the Minister of Labour and Employment be pleased to state.

(a) whether the number of persons registered with the various Employment Exchanges in the country has increased from the 1st of September, 1958 to the 31st of January, 1959; and

(b) if so, to what extent?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes

(b) By 54,558 during 1st September to 31st December, 1958. Information relating to January, 1959 is not yet available.

Payment of Compensation

446. Shri D. C. Sharma: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the number of persons who have been paid compensation during 1958; and

(b) the amount of rehabilitation grant so far paid?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) 1,44,308 (This includes 22,406 claimants who have been issued Statements of Accounts, 18131, who were paid interim compensation and have now received final instalment and 75 who were paid Rehabilitation Grant under rules 95 and 96.)

(b) Compensation includes an element of rehabilitation grant, as mentioned in rule 94 of the Displaced Persons Compensation and Rehabilitation Rules, 1955. Upto 31st December, 1958 the total compensation paid amounted to Rs 97.89 crores. A sum of Rs. 12,23,258 has been paid as Rehabilitation Grant under rules 95 and 96 upto 31st January, 1959.

Survey of Unemployment

447. Shri D. C. Sharma: Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No 2459 on the 22nd September, 1958 and state:

(a) whether the report of survey undertaken by National Sample Survey on employment and unemployment has since been published; and

(b) if so, the result of this survey?

The Deputy Minister of Labour (Shri Abid Ali): (a) No

(b) Does not arise

Indians in Goa Jails

448. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) whether the Portuguese authorities in Goa have since released any of the Indian Nationals from their jails;

(b) if so, their number and names, and

(c) the number and names of persons still in Goa prisons?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). Since information was given last on this subject on 19 December, 1958, 2 more persons have, according to our information, been released. They are Shri Madhusudhan Guntak and Shri Gangadhar R. Manjrekar.

(c) There are still two persons of Indian nationality in jails in Goa. They are Shrimati Sudha Joshi and Shri Mohan Laxman Ranade. Shrimati Sudha Joshi is reported to be ill. We hope she will be released at an early date.

Naga Tourist Team

449. Shrimati Maftda Ahmed: Will the Prime Minister be pleased to state the total expenditure incurred by Government on the educational tour of the Naga team who toured the country recently?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): A Naga team of 48 persons undertook an educational tour of India during January, 1959, and witnessed the Republic Day celebrations at Delhi. The exact expenditure is not known at present as the party has just concluded the tour on about the 10th February, 1959, and full accounts have not been received. The expenditure is estimated to be about Rs. 18,000/-.

Khadi Gramodyog Bhavan, New Delhi

450. Shri Vidya Charan Shukla: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No 1975 on the 12th September, 1958 and state what has been the outcome of consideration of the question regarding the registration of the Khadi Gramodyog Bhavan, New Delhi under the Delhi Shops and Establishments Act, 1954?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): The matter is still under consideration of the authorities administering the Delhi Shops and Establishments Act, 1954.

Sewing Machines

451. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the sale prices of sewing machines have come down as a result of increase in production; and

(b) if not, the action proposed to be taken?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Yes, Sir; by about Rs. 15/- per sewing machine, as compared with prices in 1957.

(b) Does not arise.

Employment Exchanges

452. Shri Panigrahi: Will the Minister of Labour and Employment be pleased to state the number of unemployed Graduates, Intermediates and Matriculates on the Live registers of the Employment Exchanges in Orissa at present?

The Deputy Minister of Labour (Shri Abid Ali): The information is given below:

Category	No. on Live Register as on the 31st December, 1958
1	2
Graduates	541
Intermediates	274
Matriculates	3,120
TOTAL	3,935